

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/7519/A.

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 8th August, 2023.

Sub:- Casual leave.

Ref:- Your note Dated 07.08.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District has been granted **casual leave for 1 day on 04.08.2023**. A senior Judicial officer at the station would remain in-charge of his Court and office during his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-125/2008(Pt.)/7520-7521/A, dated 08-08-2023

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]